

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 4234/2014

YAMUNABAI DHARMAJI PATIL

Appellant(s)

VERSUS

M.R. DEVELOPERS THROUGH ITS PROPRIETOR

Respondent(s)

Date : 03-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Agrawal, AOR

For Respondent(s)

Mr. Abhishek Misra, Adv.  
Mrs. Deepika Mishra, Adv.  
Mr. Siddharth Narang, Adv.  
Mrs. Rachna Gupta, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Being complete matter, process the same for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA  
Registrar

pm